

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 538 of 2021**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing**

For the Petitioner(s) : Mr. Om Prakash Prasad, Advocate.
For the State : M/s Shirsh Mazumdar, AC to SC II

03/03.09.2021: List this case after two weeks when the counsel for the respondents will inform this Court as to whether order passed in W.P. (S) No.3656 of 2014, dated 05.08.2016 has been complied with or not.

Rajnish

(ANANDA SEN, J.)